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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

C.P.NO.442/2002
IN
O.A.NO.1526/2002

Thursday, this the 10th day of October, 2002

Hon'ble Shri Justice V. S. Aggarwal, Chairman
Hon'ble Shri M. P. Singh, Member (A)

Shri Bhagwati Prasad
s/o Shri K.N. Gairola
working as Supervisor/Works under the
Administrative Control of the CAO/Construction
Northern Railway, Kashmere Gate, Delhi
At present posted at Chakarawah
Under Dy. CE/S&C/II/Udhampur

..Applicant

(By Advocate: Shri George Paracken)

Versus

1. Shri R.K. Singh
General Manager
Northern Railway
Baroda House, New Delhi
2. Shri V.K. Kaul
Chief Administrative Officer (Construction)
Northern Railway,
Kashmere Gate, Delhi
3. Shri V.K. Aggarwal
Divisional Railway Manager
Northern Railway
State Entry Road, New Delhi
4. Shri K.P.S. Meena
Senior Personnel Officer (Construction)
Northern Railway,
Kashmere Gate, Delhi

..Respondents

O R D E R (ORAL)

Justice V S Aggarwal:

This Tribunal on 5.6.2002 had directed the respondents to consider the representation of the applicant and pass a reasoned and a speaking order within three months. The applicant's counsel has no objection and accordingly, the present petition is disposed of with a direction that directions of this Tribunal issued on 5.6.2002 should be carried out and time is only granted

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for another period of two months from the date of receipt of a certified copy of the present order. In case there is no compliance of the directions, the applicant may, if so advised, seek revival of the present petition.

2. With these directions, CP is disposed of.

Issue Dasti.

MP Singh
(M P Singh)
Member (A)

/sunil/

V S Aggarwal
(V S Aggarwal)
Chairman